

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.09.2018

NOTICE

Take notice that the matter adjourned vide notice dated 12.09.2018 in the Court of Chairperson will be listed as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	TA (AT) (Compt.) No. 01 of 2017 (Old Appeal No. 82 of 2015)	Verifone India Sales Pvt. Ltd Vs. CCI & Atos Worldline India Pvt. Ltd With	13.09.2018	09.10.2018
2.	TA (AT) (Compt.) No. 02 of 2017 (Old Appeal No. 83 of 2015)	Verifone India Sales Pvt. Ltd Vs. CCI & Three D Integrated Solutions Ltd	13.09.2018	09.10.2018

Admission
14/9/18

By Order

Joint Registrar

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